

CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
MATRU - SMRITI TRADERS LIMITED

Registered Office at Marshall Building, 2nd Floor, Shoorji Vallabhdas Marg,
 Ballard Estate, Mumbai - 400038, Tel No.: 022-65047520 and Fax No.: 022-66390257

This Corrigendum to the Detailed Public Statement ('Corrigendum') is being issued by Ladderup Corporate Advisory Private Limited (the 'Manager to the Offer') on behalf of Shreeji Corporate Solutions and Trade Private Limited (hereinafter referred to as the "Acquirer" or "SCSTPL") in respect of the Open Offer to the equity shareholders of Matru - Smriti Traders Limited (the 'Target Company' or 'MSTL') pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA/DPS is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR-1/4011/15 dated February 05, 2015 and should be read in conjunction with the Public Announcement ('PA') filed on August 21, 2014 (Thursday) and Detailed Public Statement ('DPS') appeared in Business Standard (English and Hindi - All Editions) and Navshakti (Marathi - Mumbai Edition) on August 28, 2014 (Thursday).

The terms used in this Corrigendum have the same meaning assigned to them in PA and DPS issued earlier, unless otherwise specified.

Equity Shareholders of the Target Company are requested to kindly note the following changes:

1) The revised activity schedule of the Offer is as follows:

Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	August 21, 2014	Thursday	August 21, 2014	Thursday
Date of Detailed Public Statement	August 28, 2014	Thursday	August 28, 2014	Thursday
Date on which Draft Letter of Offer was filed with the SEBI	September 05, 2014	Friday	September 5, 2014	Friday
Last date for a Competitive Bid, if any	September 19, 2014	Friday	September 19, 2014	Friday
Date of receipt of the comments on Draft Letter of Offer from SEBI	September 26, 2014	Friday	February 05, 2015	Thursday
Identified Date	September 30, 2014	Tuesday	February 09, 2015	Monday
Date by which Letter of Offer will be dispatched to the Shareholders	October 10, 2014	Friday	February 16, 2015	Monday
Last date for Revising the Offer Price/ Number of Equity Shares	October 13, 2014	Monday	February 19, 2015	Thursday
Date of announcement containing reasoned recommendation by committee of independent directors of MSTL	October 13, 2014	Monday	February 21, 2015	Saturday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any)	October 16, 2014	Thursday	February 24, 2015	Tuesday
Date of opening of the Tendering Period	October 17, 2014	Friday	February 25, 2015	Wednesday
Date of closing of the Tendering Period	November 3, 2014	Monday	March 11, 2015	Wednesday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	November 19, 2014	Wednesday	March 25, 2015	Wednesday

Para II (D) of the DPS has been amended and should be read as follows:

The prime object of the Offer is to acquire substantial stake & change the control and management of the Target Company. Shreeji Corporate Solutions and Trade Private Limited is the only Acquirer for the proposed Open Offer. The proposed Acquirer aims to incorporate new business under corporate status and discontinue with current business of human resources consultant, advisors, training, placement services & all related services.

The Acquirer is interested in the proposed acquisition of controlling rights in Matru - Smriti Traders Limited due to following reasons:

1. The business carried on by the listed company enhance brand & corporate image in the market;
2. The Bankers have good comfort on account of transparency in the listed companies;
3. Relatively low capital of the company make it easier to have a controlling stake for the start-up entrepreneur;
4. The company has its registered office in Maharashtra which is the Target Market & area of operation for the Acquirer.

The principal Acquirer Mr. Ashish Shah along with his proposed team have vast experience in the field of trading in Agri Commodities, Base Metals & Bullions both in Domestic & Overseas market. Considering the tremendous opportunities in Agri commodity and Base Metals, the Acquirer will focus on the same business model.

Proposed Management team includes:-

Sr. No.	Name	Experience
1	Mr. Ashish Shah	Commerce graduate with 10 years' experience in handling finance, administrative, accounting for various entities in trading, import-export, diamond processing, jewellery.
2	Mr. Satyam Joshi	Science graduate with a 14 years' experience in agri trading, dealing in commodity exchange, hedging in commodities, exchange compliances.
3	Mr. Kiran Patel	Agriculturist having a working experience of 8 year for procurement and logistic for agricultural products.

All the other terms and conditions remain unchanged.

The Acquirer and the Directors of the Acquirer accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of its obligations of the Acquirer laid down in the Regulations.

A copy of this Corrigendum to DPS will be available at SEBI website at <http://www.sebi.gov.in>

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:



Ladderup
Engineering Growth

LADDERUP CORPORATE ADVISORY PRIVATE LIMITED

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E-mail: brjesh.parekh@ladderup.com, Contact Person: Mr. Brijesh Parekh

SEBI Registration No.: INM000011765

Date: February 09, 2015

Place: Mumbai

Ad size: 12 (w) x 30 (h)

PRESSMAN